

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR. JUSTICE BECHU KURIAN THOMAS

TUESDAY, THE 30TH DAY OF APRIL, 2020/10TH VAISAKHA, 1942

W.P(C) TMP. NO.214 OF 2020

PETITIONERS:

1. K. ACHUTHAN,
CHALAKKALAM, TATTAMANGALAM P.O.,
PALAKKAD - 678102.
2. J. SABHAPATHY,
SOUPARNIKA, CHUNGAM,
ARANGAM ROAD, TATTAMANGALAM P.O.,
PALAKKAD - 678102.

BY ADVS. MATHEW B KURIAN - M-157
K.T. THOMAS - T-43

RESPONDENTS:

1. STATE OF KERALA,
REPRESENTED BY SECRETARY TO GOVERNMENT,
CO-OPERATION DEPARTMENT, SECRETARIAT,
THIRUVANANTHAPURAM - 1
2. THE JOINT REGISTRAR OF CO-OPERATIVE SOCIETIES (GENERAL),
OFFICE OF THE JOINT REGISTRAR OF CO-OPERATIVE SOCIETIES,
CIVIL STATION, PALAKKAD - 678 582.
3. TATTAMANGALAM SERVICE CO-OPERATIVE BANK LTD. NO.P 502,
TATTAMANAGALAM - 678102, PALAKKAD,
REPRESENTED BY ITS SECRETARY.

R1 BY SRI.K.P.HARISH, GOVERNMENT PLEADER

THIS WRIT PETITION HAVING COME UP FOR ORDERS ON 30.04.2020,
THE COURT ON THE SAME DAY PASSED THE FOLLOWING:

BECHU KURIAN THOMAS, J.

W.P.(C) TMP No.214 of 2020

Dated this the 30th day of April, 2020

O R D E R

Learned Government Pleader takes notice on behalf of respondents 1 and 2. Notice by email to the 3rd respondent. There shall be an interim stay of Ext.P20 as prayed for a period of one month.

Post the writ petition on 25.05.2020.

**BECHU KURIAN THOMAS
JUDGE**

SM

APPENDIX

PETITIONERS' EXHIBITS:

- EXHIBIT-P1: TRUE COPY OF THE SALE DEED NO.816/2015 OF CHITTUR SRO.
- EXHIBIT-P2: TRUE COPY OF THE LOCATION SKETCH OF THE PROPERTY.
- EXHIBIT-P3: TRUE COPY OF THE ORDER DATED 18.11.2016 ISSUED BY 1ST RESPONDENT.
- EXHIBIT-P4: TRUE COPY OF THE NOTICE DATED 17.05.2017 ISSUED BY 1ST RESPONDENT A/W REPORT.
- EXHIBIT-P5: TRUE COPY OF THE OBJECTION 05.06.2017 SUBMITTED BY PETITIONER.
- EXHIBIT-P6: TRUE COPY OF THE CIRCULAR NO.16/2011 DATED 18.02.2011 ISSUED BY REGISTRAR OF CO-OPERATIVE SOCIETIES.
- EXHIBIT-P7: TRUE COPY OF THE STATEMENT OF LAND TRANSACTION DURING THE PERIOD.
- EXHIBIT-P8: TRUE COPY OF THE G.O(RT) NO.1684/15/RD DATED 28.03.2015 ISSUED BY GOVERNMENT OF KERALA.
- EXHIBIT-P9: TRUE COPY OF THE GENERAL BODY RESOLUTION NO.11 DATED 30.09.2016 OF 3RD RESPONDENT.
- EXHIBIT-P10: TRUE COPY OF THE LAND VALUE CERTIFICATE DATED 17.04.2018 ISSUED BY TAHSILDAR, CHITTUR

- EXHIBIT-P11: TRUE COPY OF THE CALCULATION SHEET OF THE LAND VALUE
- EXHIBIT-P12: TRUE COPY OF THE SHOW CAUSE NOTICE DATED 13.03.2018 ISSUED BY 1ST RESPONDENT.
- EXHIBIT-P13: TRUE COPY OF THE JUDGMENT DATED 09.04.18 IN W.P (C) NO.12375/2018
- EXHIBIT-P14: TRUE COPY OF THE EXPLANATION DATED 25.04.18 SUBMITTED BY PETITIONERS
- EXHIBIT-P15: TRUE COPY OF THE JOINT SUBMISSION OF PETITIONERS AND OTHERS
- EXHIBIT-P16: TRUE COPY OF THE ORDER DATED 11.05.2018 PASSED BY THE 3RD RESPONDENT
- EXHIBIT-P17: TRUE COPY OF THE JUDGMENT DATED 13.08.2019 IN W.A NO.1655/2019
- EXHIBIT-P18: TRUE COPY OF THE APPEAL PETITION DATED 22.08.2019 SUBMITTED BY PETITIONERS
- EXHIBIT-P19: TRUE COPY OF THE JUDGMENT DATED 24.09.2019 IN W.P (C) NO.23120/2019
- EXHIBIT-P20: TRUE COPY OF THE ORDER DATED 12.03.2020 PASSED BY THE 1ST RESPONDENT
- EXHIBIT-P21: TRUE COPY OF THE NOTICE DATED 23.04.2020 ISSUED BY THE 2ND RESPONDENT

RESPONDENTS' EXHIBITS : NIL

// TRUE COPY//

P..S. TO JUDGE